

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:5415  
ANSWERED ON:09.05.2012  
CANCELLATION OF LICENSES  
Singh Shri Sushil Kumar

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Government proposes to review the telecom licenses and spectrum issued in 1994 for the most premium cities of the country which were not issued by way of auctioning;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) to (c) Madam, in the year 1994, 8 Cellular Mobile Telephone Services (CMTS) licenses for 4 metro service areas were awarded through open tender process. Pursuant to the Judgment of Hon'ble Supreme Court of India dated 2nd February 2012 in Writ Petition (Civil) No.423 of 2010, a presidential Reference has been sent to the Hon'ble Supreme Court of India for consideration and report thereon. Reference inter-alia includes a question on to whether the telecom licenses granted in 1994 would be affected by the judgment.